

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 19 of 2017

IN THE MATTER OF:

Meru Travels Solutions Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

Appellants : Mr. Udayan Jain, Ms. Sonal Jain, Ms. Gunjan Richharia,
Mr. Ishikaran Singh Advocates

Respondents : Mr. Ajay KV Tandon ,Ms. Medha Tandon, Ms. Seema Jaugid,
Advocates for R-1 ,Mr. Rishabh Juneja Advocate for R -2.

Competition Appeal (AT) No. 20 of 2017

IN THE MATTER OF:

Fast Track Call Cab Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present: Appellants :-

Respondents : Mr. Ajay KV Tandon ,Ms. Medha Tandon, Ms. Seema Jaugid,
Advocates for R-1 ,Mr. Rishabh Juneja Advocate for R -2.

ORDER

17.02.2020 These appeals are not to be treated as part heard/tied up matters.

Post these appeals 'for hearing' before appropriate Bench on **19th March, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/sr/gc/